

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Competition Appeal (AT) No. 63 of 2018**

**IN THE MATTER OF:**

**Meru Travel Solutions Pvt. Ltd.**

**...Appellant**

**Vs.**

**Competition Commission of India & Ors.**

**...Respondents**

**Present:**

For Appellant: Mr. Raju Ramchandran, Sr. Advocate with Mr. Udayan Jain, Mr. Sonal Jain, Mr. Abir Roy, Mr. Kamal Sharma, Ms. Heena Sharma, Mr. Ishkaran Singh and Ms. Prerna De, Advocates.

For Respondents: Mr. Amit Sibal, Sr. Advocate with Mr. Aman Singh Sethi, Ms. Anjali Kumar, Mr. Saksham Dhingra and Mr. Soham Kumar, Mr. Samar Bansal, Mr. Manan Shishodia and Mr. Devahuti Pathak, Advocates for R-3.  
Mr. Rajshekhar Rao, Mr. Gautam Chawla, Mr. Shiv Johar and Mr. Chaitanya Puri, Advocates for R-2.  
Mr. Aman Singh Sethi, Ms. Anjali Kumar, Advocates for R-4.

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**Competition Appeal (AT) No. 64 of 2018**

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**Present:**

For Appellant: Mr. Raju Ramchandran, Sr. Advocate with Mr. Udayan Jain, Mr. Sonal Jain, Mr. Abir Roy, Mr. Kamal Sharma, Ms. Heena Sharma, Mr. Ishkaran Singh and Ms. Prerna De, Advocates.

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Mr. Aman Singh Sethi, Ms. Anjali Kumar, Advocates for R-4.

**With**

**Competition Appeal (AT) No. 66 of 2018**

**IN THE MATTER OF:**

**Meru Travel Solutions Pvt. Ltd.**

**...Appellant**

**Vs.**

**Competition Commission of India & Ors.**

**...Respondents**

**Present:**

For Appellant: Mr. Raju Ramchandran, Sr. Advocate with Mr. Udayan Jain, Mr. Sonal Jain, Mr. Abir Roy, Mr. Kamal Sharma, Ms. Heena Sharma, Mr. Ishkaran Singh and Ms. Prerna De, Advocates.

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Mr. Aman Singh Sethi, Ms. Anjali Kumar, Advocates for R-4.

**ORDER**

**22.07.2019:** The appeals are admitted for hearing. Parties are allowed three weeks time to file the reply affidavit. Rejoinder, if any, may be filed by the appellant within two weeks thereof.

In the meantime, parties are allowed to file short written submissions, not more than five pages.

Place the case for 'hearing' on **02<sup>nd</sup> September, 2019** at **2.00 P.M.** on the top of the list.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

*sa/sk*

*Competition Appeal (AT) Nos. 63-66 of 2018*